

ITEM NO.73

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 31803/2023

SURESH PRATAP SINGH

Petitioner(s)

VERSUS

RANI @ NEERAJA SINGH

Respondent(s)

IA No. 158662/2023 - CONDONATION OF DELAY IN FILING
IA No. 158664/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 158665/2023 - EXEMPTION FROM FILING O.T.)

Date : 16-10-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

For Respondent(s)

Mr. Suryodaya Prakash Tiwari, Adv.
Mr. Devendra Kumar Shukla, AOR
Ms. Shachi Pandey, Adv.
Ms. Nikita Anand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks' time for filing
counter affidavit.

List again on 28.11.2023.

H. SHASHIDHARA SHETTY
Registrar